

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) No. 120 of 2020

IN THE MATTER OF:

S. Subramanian

...Appellant

Vs.

The Registrar of Companies, Chennai

...Respondent

Present:

For Appellant:

**Mr. P.H Arvind Pandian, Sr. Advocate for AORS
with Mr. Sandeep and Mr. Rohit Sharma,
Advocates.**

For Respondent:

Mr. PS Singh,(ROC) Advocate.

ORDER

(Through Virtual Mode)

15.12.2020: The Registry is directed to List the matter on **07.01.2021**.

In the meanwhile, it is open to the Learned Counsel for the Respondent to file 'Additional Affidavit' by serving copy to the Learned Counsel for the Appellant three days well in advance before the next date of hearing.

**[Justice Venugopal M.]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**